

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

1. I.A. 182/2023
IN
C.P.(IB)-1425/MB/2017

CORAM: SHRI KULDIP KUMAR KAREER, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.01.2023**

NAME OF THE PARTIES: Bank of India

V/s.

Nimit Steel & Alloys Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

I.A. 182/2023

Adv. Geeta Toraskar, appearing for the Applicant/Liquidator is present through virtual hearing.

The above application is filed by the Liquidator for taking 16th progress report on record.

Accordingly, the above Application is allowed taking the 16th progress report on record.

List this matter on **30.01.2023**.

Sd/-
MADHU SINHA
Member (Technical)
/RKS/

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)